

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 8 of the Essential Commodities Act, 1955:—

(i) G.S.R. 196(E), published in Gazette of India dated the 29th April, 1974.

(ii) The Fertilizer (Control) (Amendment) Order, 1974, published in Notification No. G.S.R. 292(E) in Gazette of India dated the 28th June, 1974.

[Placed in Library. See No. LT-8071/74].

(2) A copy of the Annual Report of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A, of the Companies Act 1956 [Placed in Library. See No. LT-8072/74].

NATIONAL WELFARE BOARD FOR SEAFARERS (AMNDT) RULES, 1974 AND STATEMENTS RE DELAY IN LAYING CERTAIN NOTIFICATIONS

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table:—

(1) A copy of the National Welfare Board for Seafarers (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 444 in Gazette of India dated the 4th May, 1974, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-8073/74].

(2) Two statements (Hindi and English versions) showing reasons

for delay in laying *Notifications Nos. G.S.R. 339 and G.S.R. 374 published in Gazette of India dated the 30th March, 1974 and 6th April, 1974, respectively. [Placed in Library. See No. LT-8074/74].

CENTRAL EXCISE (SEVENTH AMNDT) RULES, 1974

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy of the Central Excise (Seventh Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 336(E) in Gazette of India dated the 27th July, 1974, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-8075/74].

12.40 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED STARVATION DEATHS AND DISTRESS SALE OF CHILDREN IN DIFFICULT PARTS OF ASSAM.

MR. SPEAKER: Calling Attention, Mr Ajit Kumar Saha,

बी छटल बिहारी बाबुपेयी (ग्वालियर):
प्रधुन महोदय, मैंने देश की बाबू स्थिति के बारे में काम रोक प्रस्ताव दिया था। यह ध्यान-दिनाथी सूचना केवल आसाम के बारे में है। लेकिन मध्य प्रदेश, उत्तर प्रदेश और देश के अन्य भागों में भी खबरें आ रही हैं कि भूख के घमाव में मौतें हो रही हैं। आपने पता होगा कि आदिवासी क्षेत्रों में एक आदिवासी ने अपने दो बच्चे बेच दिये, क्योंकि पेट भरने के लिए उस के पास धनाज नहीं था। कल में हरिद्वार में था। वहां बाजार में घाटा नहीं है।

बी कृ० कृ० कलसी (कानपुर) :
इस बस्ति में दो तीन घंटों की डिलकलन का मौक़ दिया जाये।

*Notifications were laid on the Table on the 30th April and 3rd May, 1974, respectively.